

**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 25.02.2019

**ORDER NO. 45 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 20 of 2019 for CESTAT, Mumbai constituting Division Benches to hear part-heard matters to the extent indicated below:-

1. On 27/02/2019 at 02.30 p.m. Hon'ble Sh. S. K. Mohanty, Member (J) and Hon'ble Sh. Sanjiv Srivastava, Member (T) will hear the following part-heard matters:-  
E/122, 123/2011
2. On 28/02/2019 at 02.30 p.m. Hon'ble Sh. C. J. Mathew, Member (T) and Hon'ble Dr. S. K. Pati, Member (J) will hear the following part-heard matters:-  
E/CO/91116/2016  
E/86759/2016

By order



**(Bineesh Kumar K. S.)**  
**Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ O/o Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.

  
25/02/19  
Dy. Registrar